

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
MEMBRANE FILTERS (INDIA) PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Membrane Filters (India) Private Limited
2.	Date of incorporation of corporate debtor	January 20, 2000
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29197PN2000PTC014959
5.	Address of the registered office and principal office (if any) of corporate debtor	Gat No. 539, Kelwade Taluka Bhor, Pune, Maharashtra, India, 412213
6.	Insolvency commencement date in respect of corporate debtor	May 07, 2024
7.	Estimated date of closure of insolvency resolution process	November 02, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Jitendra Palande IBBI/IPA-003/IPN00028/2017-2018/10188
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Office No. 411, 4th Floor, Kakade Bizz Icon, Pune 411005 Email Id: jitendra@7crlp.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 411, 4th Floor, Kakade Bizz Icon, Pune 411005 Email Id: cirp.membrane@gmail.com
11.	Last date for submission of claims	May 23, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Membrane Filters (India) Private Limited** on May 07, 2024

The creditors of **Membrane Filters (India) Private Limited**, are hereby called upon to submit their claims with proof on or before May 23, 2024, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA. [Not Applicable]

Submission of false or misleading proofs of claim shall attract penalties.



Interim Resolution Professional
Membrane Filters (India) Private Limited
Jitendra Palande
Registration No: IBBI/IPA-003/IP N00028/2017-2018/10188
Date: May 08, 2024
Place: Pune